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Title: Papers laid on the table of the House by Ministers/Members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे।

विधि और न्याय मंत्री; संचार मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

1. (एक) इंडियन लॉ इंस्टिट्यूट, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
2. (दो) इंडियन लॉ इंस्टिट्यूट, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2344/17/20]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एंड रिसर्च, भुवनेश्वर के वर्ष 2018 -2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एंड रिसर्च, भुवनेश्वर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2345/17/20]

- (2) (एक) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2346/17/20]

- (3) (एक) टाटा इंस्टिट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वर्ष 2018-2019 के वार्षिक

प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) टाटा इंस्टिट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2347/17/20]

- (4) (एक) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2348/17/20]

- (5) (एक) सेंटर फॉर एक्सीलेंस इन बेसिक साइंसेस, मुंबई के वर्ष 2018-2019 के वार्षिक

प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटर फॉर एक्सीलेंस इन बेसिक साइंसेस, मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2349/17/20]

(6) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 61 के अंतर्गत लोकपाल (शिकायत) नियम, 2020 जो 2 मार्च, 2020 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 148(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2350/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, on behalf of Shri Hardeep Singh Puri, I beg to lay on the Table:-

1. (i) A copy of the Annual Report (Hindi and English versions) of the Services Export Promotion Council, New Delhi, for the year 2018-2019,

along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Export Promotion Council, New Delhi, for the year 2018-2019.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2351/17/20]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2018-

2019, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2018-2019.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2352/17/20]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2018-2019, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2018-2019.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2353/17/20]

(7) A copy of the Special Economic Zones (3rd Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.940(E) in Gazette of India dated 20th December, 2019 under subsection (3) of Section 55 of the Special Economic Zones Act, 2005.

[Placed in Library, See No. LT 2354/17/20]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री संजय

शामराव धोत्रे): माननीय अध्यक्ष महोदय, मैं भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत दूरसंचार उपभोक्ता शिक्षा और संरक्षण निधि (5वां संशोधन) विनियम, 2020 जो 16 जनवरी, 2020 के भारत के राजपत्र में अधिसूचना सं.324-5/2018-सीए में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 2355/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir,

I beg to lay on the Table a copy of the Yes Bank Limited Reconstruction Scheme, 2020 (Hindi and English versions) published in Notification No. G.S.R.174(E) published in Gazette of India dated 13th March, 2020 under sub-section (11) of Section 45 of the Banking Regulation Act, 1949.

[Placed in Library, See No. LT 2356/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH C. ANGADI): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2018-2019.

(ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2018-2019, along with

Audited Accounts and comments of 3 the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 2357/17/20]

(b) (i) Review by the Government of the working of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2018-2019.

(ii) Annual Report of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2018-2019, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2358/17/20]

(3) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2019.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2359/17/20]

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THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, I beg to lay on the Table:-

- (1) A copy of the Indian Boiler (Amendment) Regulations, 2020 (Hindi and English versions) published in Notification No. G.S.R.123(E) in Gazette of India dated 17th February, 2020 under subsection (2) of Section 28A of the Boilers Act, 1923.

[Placed in Library, See No. LT 2360/17/20]

(2) A copy each of the following Notifications (Hindi and English versions) issued under Section 16 of the Bureau of Indian Standards Act, 2016:-

(i) The Flat Transparent Sheet Glass (Quality Control) Order, 2020 published in Notification No. S.O.738(E) in Gazette of India dated 17th February, 2020.

(ii) The Toys (Quality Control) Order, 2020 published in Notification No. S.O.853(E) in Gazette of India dated 25th February, 2020.

(iii) The Domestic Gas Stoves for use with Liquefied Petroleum Gases (Quality Control) Order, 2019 published in Notification No. S.O.4345(E) in Gazette of India dated 4th December, 2019.

(iv) The Transparent Float Glass (Quality Control) Order, 2019 published in Notification No. S.O.03(E) in Gazette of India dated 1st January, 2020.

(v) The Domestic Pressure Cooker (Quality Control) Order, 2020 published in Notification No. S.O.294(E) in Gazette of India dated 22nd January, 2020.

[Placed in Library, See No. LT 2361/17/20]

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